

SPECIAL BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/173(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	UNION BANK OF INDIA VS BENGAL SHELTER HOUSING DEVELOPMENT LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Sreenita Thaker, Adv. : For Financial Creditor
Ms. Sneha Singhanian, Adv.

Ms. Jayati Chowdhury, Adv. : For Corporate Debtor
Ms. Rashmi Singhee, Adv.
Ms. Sreya Sen, Adv.
Ms. Priya Malakar, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter before Regular Bench on **10/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**